

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 25.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1	MA. NO. 117-2021, 118-2021 AND MA.No. 659/2019 & MA.No. 660/2019 & A.No.598/2019	Bhavna Gupta	Mr. S. P. Sharma, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission Disposal	24.02.2021	<u>LIMITATIONBSS</u>
	MA. NO. 119-2021, 120-2021 AND MA. No. 20/2020 & MA. No. 21/2020 & A. No. 25/2020	Shikha Gupta						
	MA. NO. 121-2021, 122_2021 AND MA. No. 28/2020 & MA. No. 29/2020 & A.No.29/2020	Shikha Gupta						
AT 11.05 A.M.								
2	Appeal No. 175-2020 And MA. No. 74-2020	Snehlata Tiwari		SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission	04.03.2021	<u>PITAO</u>
AT 11.10 A.M.								
3	MA.No.182/2021 (Delay Application) & MA.No.183/2021 (Restoration Application) in	Parvati Minerals Ltd.		SEBI		MA Hearing		<u>REGISTRATIONDECLINED</u>

	MA.No. 174/2018 & L.No.192/2018							
AT 11.15 A.M.								
4	MA. NO. 41-2020 AND A. NO. 45-2020	Rajesh Kumar Agarwal	Mr. Anshuman Sugla, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Gaurav Joshi, Senior Advocate	Part Heard	24.03.2021	<u>RAJESHKA</u>
AT 11.30 A.M.								
5	MA.NO. 343-2021-Entention of Stay & MA.No. 73/2021 & MA.No. 67/2021 & MA. NO. 81-2021 & MA.No. 230/2015 & A.No.157/2015 A/W	M/s. MVL Ltd. And others	Mr. Amish Tandon, Advocate for A-1 Mr. Pesi Modi, Senior Advocate for A-2,3 & 4 Mr. Prem Rishi Appellant in persons in A-2 & 4 Mr. Shantanu Mitra, Advocate i/b Aadya Law for A- 5&6 Mr. Akash Menon, Advocate for A-7	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b K. Ashar & Co. for R-1	Admission Disposal	23.02.2021	<u>MVLCIS</u>
	MA.No. 45/2020 in MA. No. 333/2015 & A.No. 158/2015 A/W	Uma Upadhyaya and Others						
	MA.No. 581/2020 (Delay Application) & A.No. 21/2021 A/W	Vijay Kumar Sood						
	MA.No. 582/2020 (Delay Application) & A.No. 22/2021							

AT 11.40 A.M.

6	140/2018 A/W	India Infoline Commodities	Mr. Somasekhar Sundaresan, Advocate i/b Alliance Law	MCX	Mr. Pranay Kamdar, Advocate i/b Wadia Ghandy & Co.	Admission Disposal	25.02.2021	<u>INDIAMCX</u>
	141/2018							

AT 11.50 A.M.

7	209/2018	M/s.Sanket Investments and Marketing Ltd. & Ors.	Ms. Aparna Wagle, Advocate i/b. Alliance Law	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b. The Law Point	Admission Disposal	17.03.2021	<u>SANKETSEBI</u>
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AT 12.00 Noon

8	A.No. 403/2018 A/W	Dhananjay Somani & Ors.	Mr. P.N. Modi, Senior Advocate i/b S.K. Jain & Co.	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b MDP & Partners	Admission Disposal	03.03.2021	<u>DSOMANISEBI</u>
	A.No. 432/2018	India Ener-Gen Private Limited & Ors.	Dr. S.K. Jain, PCS i/b S K Jain & Co		Mr. Chirag Bhavsar, Advocate i/b MDP & Partners			

AT 12.10 P.M.

9	MA.No. 547/2019 & A.No. 511/2019 A/W	JLG Securities Pvt.Ltd.	Mr. Chintan Sheth, Chartered Accountant i/b. Chintan Sheth & Associates	SEBI	Mr. Vishal Kanade, Advocate i/b. Legasis Partners	Admission Disposal	04.02.2021	<u>AOJLG</u>
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	MA. NO. 336-2021 AND MA.No. 591/2019 & A.No. 547/2019 A/W	K P Abraham	Mr. Ketan Rupani, Chartered Accountant i/b. Ketan Rupani & Company					
	MA. NO. 337-2021 AND MA.No 592/2019 & A.No.548/2019 A/W	Hari Om Mishra						
	MA. NO. 338-2021 AND MA.No. 593/2019 & A.No. 549/2019 A/W	Parul Kansal						
	MA. NO. 339-2021 AND MA.No. 594/2019 & A.No. 550/2019 A/W	Ajay Srivastava						
	MA. NO. 340-2021 AND MA.No. 595/2019 & A.No. 551/2019 A/W	Ashok Kumar Nigam						
	MA. NO. 341-2021 AND MA.No. 599/2019 & A.No. 563/2019 A/W	Paramjeet Arora						
	MA. NO. 342-2021 AND MA.No. 600/2019 & A.No. 564/2019	Shree Gopal Gupta						
AT 12.20 P.M.								
10	MA.No. 482/2020 & MA.No. 99/2020 & A.No. 80/2020	Edelweiss Custodial Services Limited	Mr. Sameer Pandit, Advocate i/b. Wadia Ghandy	NSE Clearing Limited &Ors.	Mr. Pesi Modi, Senior Advocate i/b. Shardul Amarchand Mangaldas & Co. for	Admission Disposal	13.01.2021	<u>EDLEWEISS</u>

					R-1 Mr. Paras Parekh, Advocate for the Intervener			
AT 12.22 P.M.								
11	MA.No. 127/2020 &A.No.128/2020	Alka Malpani	Mr. Abishek Venkataraman, Advocate	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission Disposal	08.03.2021	<u>AOCONVEYORS</u>
AT 12.30 P.M.								
12	A.No. 219/2020 A/W	Mukesh Chauradiya	Mr. Piyush Chhajed, Chartered Accountant	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	11.02.2021	GDRVINTAGE
	MA. NO. 166-2021(Interim Relief and urgency) and MA. No. 227/2020- Stay App. (Interim Application) & A.No. 234/2020 A/W	Arun Panchariya	Mr. Sandeep Wadhawan, Advocate					
	A.No. 329/2020	Kantilal Hiran	Mr. Vikas Bengani, Advocate					
AT 12.40 P.M.								
13	483/2020	Mr.Gurmeet Singh	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates and Mr. Gurmeet Singh, Appellant in person	SEBI	Mr. Kumar Desai, Advocate i/b. K. Ashar & Co.	Admission Disposal	17.02.2021	<u>GURMEETSINGH</u>
	491/2020	Mr. I.S. Sukhija	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates					

	406/2021	Mr. Gurmeet Singh	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates and Mr. Gurmeet Singh, Appellant in person					
	408/2020	Mr. I.S. Sukhija	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates					
	A.No. 100/2021	Mr. Gurmeet Singh	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates and Mr. Gurmeet Singh, Appellant in person					
	A.No. 101/2021	Mr. I.S. Sukhija	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates					
	A.No. 102/2021	H S Anand						
AT 12.50 P.M.								
14	M.A. No.78/2021 A.No. 12/2021	K.Venkatraman	Mr. Keshav Borhade, Advocate and Mr. K. Venkatraman, Appellant in Person	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	17.02.2021	<u>KVENKATRAMAN</u>
AT 1.00 P.M.								
15	A.No. 40/2021	Corporate Strategic Allianz	Ms. Rinku Valanju, Advocate i/b R. V. Legal	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	03.03.2021	<u>CORPORATESEBI</u>

